

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:151
ANSWERED ON:22.11.2012
CORRUPTION IN IRRIGATION PROJECTS
Ray Shri Rudramadhab

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is aware of the diversion of Rupees 70,000 crores meant for irrigation projects in Vidarbha region;
- (b) if so, the details thereof;
- (c) the details of irrigation projects undertaken in various States where water was diverted to industrial houses that deprived farmers of their rights, State-wise; and
- (d) the stringent measures likely to be implemented to ensure return of extra land acquired for construction of dams to farmers?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b)The Comptroller and Auditor General of India have submitted Performance Audit Report No.4 of 2010-11 regarding irrigation projects under AIBP wherein no mention has been made regarding diversion of funds of irrigation projects in Vidarbha region under AIBP.

(c) & (d)Irrigation being a State Subject, the irrigation projects are planned, executed, operated and maintained by the State Governments themselves as per their priorities. The details of water diverted to industrial houses from various irrigation projects or issue of return of excess land are not maintained by Ministry of Water Resources.